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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH AT KOLKATA
O.A. No. 180 OF 2024/EZ

In the Matter of:

Prayag Kumar

...Applicant

-Versus-

Bihar State Housing Board & Ors.

...Respondents

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Date: 4th/08/2025.

Place: Siwan, Bihar.

Filed by:

Ghanshyam Pandey

Mr. Ghanshyam Pandey,
Advocate,
"Hastings Chamber", 7C,
K. S. R. Road, 2nd Floor, Room
No. 206, Kolkata- 700 001.
M: 9686750386
E: ghanshyamlegal@gmail.com

Serial No. 19
Dated 4/8/2025

X

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE
BENCH AT KOLKATA

O.A. No. 180 OF 2024/EZ

In the Matter of:
Prayag Kumar

...Applicant

-Versus-

Bihar State Housing Board & Ors.

...Respondents

Supplementary Affidavit filed on behalf of Respondent no. 2
(i.e. Nagar Parishad, Siwan)

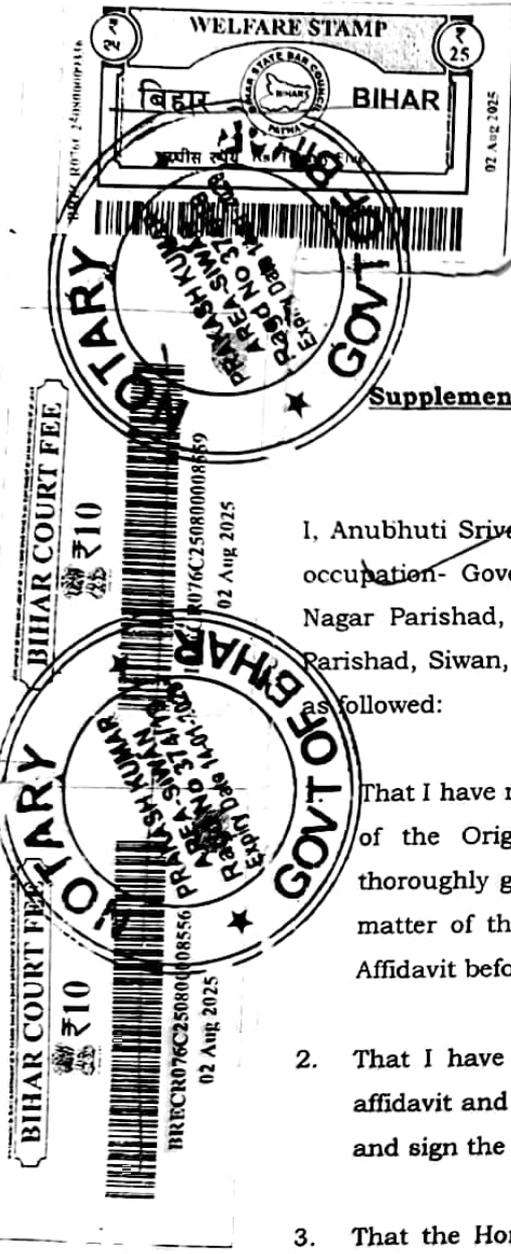
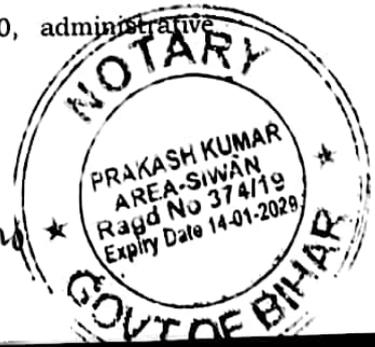
I, Anubhuti Srivastava s/o Rajendra Prasad aged about 44 years old, by occupation- Government Service, presently posted as Executive Officer, Nagar Parishad, Siwan, Bihar working for gain at the Office of Nagar Parishad, Siwan, Bihar, Pin- 841226, do hereby solemnly affirm and state as followed:

That I have made myself acquainted with the facts and circumstances of the Original Application filed by the applicant and I have thoroughly gone through all the documents pertaining to the subject matter of this instant case and I am competent to file the instant Affidavit before this Hon'ble Tribunal.

2. That I have thoroughly gone through the contents of this counter affidavit and I have fully understood the same I am competent to file and sign the instant Affidavit before this Hon'ble Tribunal.

3. That the Hon'ble Tribunal vide order dated 23-09-2024 had issued notice and directed filing of the counter affidavit containing action plan with provision of SIP, cleaning & rejuvenation of Daha River with timelines, accordingly the respondent no. 2 filed its Counter Affidavit and brought on record the (Tender) EOI No. 04 / 2019-20 & vide Letter No. 597 dated 25.03.2020, Detailed Project Report, technical approval vide letter no. 1919 dated 05.12.2020, administrative approval letter no. 4209 dated 28thDecember, 2024.

4/8/2025



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4. That the Hon'ble Tribunal thereafter vide an Order dated 21st May, 2025, at the prayer of the respondent allowed to file an additional affidavit bring on record the "TIMELINE" for completion of the project and additional facts.
5. That the Siwan Nagar Parishad has been diligently performing its statutory duties within the limitations of the available resources and infrastructure. It is further stated that Siwan Nagar Parishad has been regularly undertaking cleaning operations of the drains within its jurisdiction to prevent clogging and overflow. The Siwan Nagar Parishad has deployed dedicated teams for desilting and removal of solid waste from all major and minor drains.
6. That the Siwan Nagar Parishad has been conducting regular cleaning drives, especially before the monsoon season, to ensure that the drainage system functions efficiently and does not lead to waterlogging or overflow of drains.
7. It is submitted that Siwan Nagar Parishad have been regularly by IEC (Information, Education and Communication) activities, making public announcements to increase awareness among citizens about proper waste segregation & disposal practices. These awareness campaigns aim to discourage citizens from throwing garbage into drain and instead encourage them to hand over their waste to the designated garbage collectors employed by the Council.
8. That the Siwan Nagar Parishad has intensively implemented a door-to-door waste collection system in the areas of Siwan City to ensure that the household waste is properly segregated, collected and disposed of, thereby reducing the likelihood of waste being dumped into drains.
9. That the Siwan Nagar Parishad's role is limited to cleaning of drains and solid waste management within the city, and it has been discharging these duties to the best of its abilities.
10. That the answering respondents have cognizant of situation and health of Daha River. In fact, a comprehensive project for rejuvenation and beautification of Daha River has already been undertaken since 2019 itself.

4/8/25



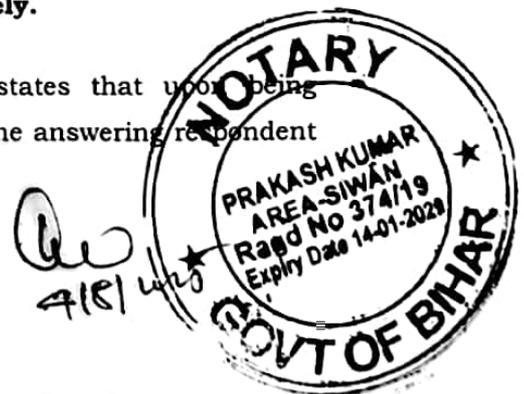
11. That the Permanent Empowered Committee of Siwan Nagar Parishad in its meeting held on 12-09-2019 took the decision vide proposal no. 05 and pursuant to the decision of District Coordination Committee in its meeting on 01-06-2019, Appolo Infra Solution was selected and given work order for preparation of DPR (Detailed Project Report).
12. That the said DPR contains the provision for (i) De-silting (ii) Border Pitching (iii) Gabian Wall (iv) Peripheral Drainage (v) Walk-way (vi) Dhobi ghat (vii) Public Toilets (viii) vending zone (ix) Plantation and land soaping (x) New ghat (xi) redevelopment of old ghat (xii) change room (xiii) park, playing equipment (xiv) street light and signage (xv) meditation park and (xvi) minor bridge.
13. It is relevant to mention that a sewage treatment plant (STP) is provided in the southern part of the Siwan city to which all seven drains shall be linked.
14. It is humbly submitted that estimated cost rejuvenation project is 28 Crore and the same has received technical sanction of the competent authority but administrative sanction is awaited. The Executive Officer, Siwan Nagar Parishad vide Letter no. 1042 dated 23-05-2025 has sent reminder to the Project Director, Bihar Urban Infrastructure Development Council for Administration sanction.

Copy of the said letter no. 1042 dated 23-05-2025 and translated copy are annexed herewith and marked with the Letter R/1 Collectively.

15. That the answering respondent would like to state that the said letter no. 1042 dated 23-05-2025, was also communicated vide E-mail dated 27.05.2025 upon the Executive Engineer, UD&HD Siwan and also upon the Secretary, UD&HD, Patna and MD, BUIDCO, Patna for getting the approval for initiating the project.

Copy of the said email dated 27-05-2025 are annexed herewith and marked with the Letter R/2 Collectively.

16. That the answering respondent humbly states that upon being granted the approval from the authorities, the answering respondent





shall require approximately 8 (Eight) to 9 (Nine) months in completion of the said project.

17. In view of the same, the answering respondent humbly prays that the Hon'ble Tribunal may direct the concerned authorities to approve the project for the implementation of the said project for the beautification and improving the condition of Daha river.

18. That the answering respondent (i.e. Nagar Parishad, Siwan) states and submits that they are ready and willing to abide by the order/s direction/s made by this Hon'ble Tribunal and has taken all possible steps to comply the directions of the Hon'ble Tribunal and the Inspection Committee.

19. I state that the statements contained in Paragraphs no. 1 - 18 are true to the best of my knowledge and belief and the rest are my humble submissions before this Hon'ble Court.

[Handwritten signature of the deponent]

DEPONENT

Identified by me

[Handwritten signature of the notary]
Advocate.

Prepared in my office.

[Handwritten signature of Ghanshyam Pandey]
Advocate

BEFORE ME

Identify the deponent who has signed / given L.T.I / RTI in my presence

[Handwritten signature of Prakash Kumar]
41812025
Advocate, Siwan

NOTARY PUBLIC





VERIFICATION

Verified at Siwan, Bihar by the deponent above named on this the 2nd day of August, 2024, and say that the contents of this affidavit made in paragraph nos. 1 to 19 are true to my knowledge, those made in paragraph no. 3, 14 & 15 are information derived from records which I verily believe to be true and the rest are my respectful submissions before this Hon'ble Tribunal.

DEPONENT

कार्यालय नगर परिषद्, सिवान

पत्रांक...../

प्रेषक,

नगर कार्यपालक पदाधिकारी,
नगर परिषद्, सिवान।

सेवा में,

परियोजना निदेशक,
बिहार शहरी आधारभूत संरचना विकास निगम लिमिटेड,
बुडको, सिवान।

सिवान, दिनांक मई 2025 ई0।

विषय :-

Hon'ble National Green Tribunal Easter Zone Kolkata में दायर वाद O.A. No. 180/2024/EZ (Prayag Kumar Vs. Bihar State Pollution Control Board & Ors.) के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि सिवान दाहा नदी की सफाई और सौन्दर्यीकरण हेतु Hon'ble National Green Tribunal Easter Zone Kolkata में O.A. No. 180/2024/EZ (Prayag Kumar Vs. Bihar State Pollution Control Board & Ors.) वाद दायर किया गया है। जिसमें दिनांक- 05.08.2025 को तिथि निर्धारित है, परन्तु इसमें प्रतिशपथ पत्र एक माह के अन्दर दाखिल करने का आदेश प्राप्त है।

अतः प्राप्त आदेश की छायाप्रति संलग्न करते हुए अनुरोध है कि सिवान दाहा नदी की सफाई और सौन्दर्यीकरण परियोजना से संबंधित DPR (Details Project Report) की प्रशासनिक स्वीकृति की अद्यतन स्थिति से इस कार्यालय को अवगत कराने की कृपा की जाय, ताकि ससमय प्रतिशपथ पत्र दायर किया जा सके।

अनुलग्नक :- यथोपरि।

विश्वासभाजन,

६०

नगर कार्यपालक पदाधिकारी,
नगर परिषद्, सिवान।

ज्ञापांक- 1042/

दिनांक- 23.5.25/

प्रतिलिपि :-

प्रबंधक निदेशक, बुडको पटना को सादर सूचनार्थ समर्पित।

प्रतिलिपि :-

सचिव, नगर विकास एवं आवास विभाग, बिहार पटना को सादर सूचनार्थ समर्पित।

23/5/25
नगर कार्यपालक पदाधिकारी,
नगर परिषद्, सिवान।

TRANSLATED COPY
OFFICE OF NAGAR PARISHAD, SIWAN
letter number

Sender,
City Executive Officer,
Municipal Council, Siwan.

To.
Project Director,
Bihar Urban Infrastructure Development Corporation Limited,
BUIDCO, Siwan.

Siwan, dated 23rd May, 2025

Subject: Regarding the suit O.A. No. 180/2024/EZ (Prayag Kumar Vs. Bihar State Pollution Control Board & Ors.) filed in the Hon'ble National Green Tribunal Eastern Zone Kolkata.

Sir,
Regarding the above mentioned subject, it is to be said that a case has been filed in Hon'ble National Green Tribunal Eastern Zone Kolkata in O.A. No. 180/2024/EZ (Prayag Kumar Vs. Bihar State Pollution Control Board & Ors.) for cleaning and beautification of Siwan Daha river. In which the date is fixed as 05.08.2025, but an order has been received to file the counter affidavit within one month.

Therefore, attaching the photocopy of the received order, it is requested that kindly inform this office about the updated status of administrative approval of DPR (Details Project Report) related to cleaning and beautification project of Siwan Daha river, so that the counter affidavit can be filed in time.

Enclosure: As above.

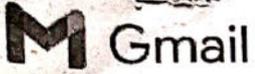
Yours Faithfully,
Sd/-
Executive Officer,
Municipal Council, Siwan.

Letter No.- 1042/ dated 23/05/25

Copy To:

1. Managing Director, BUDCO Patna for respectful information.
2. The Secretary, Urban Development and Housing Department, Bihar Patna for information.

Sd/-
23/05/25
City Executive Officer,
Municipal Council, Siwan.



Siwan Nagar Parishad <siwan.nagarparishad1@gmail.com>

Memo No. 1042 Dated 23-05-2025 From NP Siwan

1 message

Tue, May 27, 2025 at 1:58 PM

Siwan Nagar Parishad <siwan.nagarparishad1@gmail.com>
To: udhd.bih@gmail.com

Dear Sir

Kindly find the attachment

--

Thanks & Regards,

Municipal Council, Siwan (Bihar)

Phone: +91-6154-242123

Fax: +91-6154- 242123

Website: <https://nagarseva.bihar.gov.in/siwan>

Email Id:- siwan.nagarparishad1@gmail.com

 Memo No. 1042 Dated 23-05-2025.pdf
482K

Gmail

Siwan Nagar Parishad <siwan.nagarparishad1@gmail.com>

Letter No. 1042 Dated 23-05-2025 From NP Siwan

1 message

Siwan Nagar Parishad <siwan.nagarparishad1@gmail.com>
To: eedudasiwan@gmail.com

Tue, May 27, 2025 at 1:58 PM

Dear Sir

Kindly find the attachment

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Thanks & Regards,

Municipal Council, Siwan (Bihar)**Phone:** +91-6154-242123**Fax:** +91-6154- 242123**Website:** <https://nagarseva.bihar.gov.in/siwan>**Email Id:-** siwan.nagarparishad1@gmail.com **Letter No. 1042 Dated 23-05-2025.pdf**
424K

mail

Siwan Nagar Parishad <siwan.nagarparishad1@gmail.com>

Memo No. 1042 Dated 23-05-2025 From NP Siwan

1 message

Tue, May 27, 2025 at 2:03 PM

Siwan Nagar Parishad <siwan.nagarparishad1@gmail.com>
To: "mdbuidco@gmail.com" <mdbuidco@gmail.com>

Dear Sir/Madam,

Please find the attachment.

--

Thanks & Regards,

Municipal Council, Siwan (Bihar)

Phone: +91-6154-242123

Fax: +91-6154- 242123

Website: <https://nagarseva.bihar.gov.in/siwan>

Email Id:- siwan.nagarparishad1@gmail.com

**Memo No. 1042 Dated 23-05-2025.pdf**
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